REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI B. P. APTE (Maharashtra): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Labour and Welfare (Thirteenth Lok Sabha):-

- (I) Twenty-fourth Report on Action taken by the Government on the Recommendations/Observations contained in the Twenty-first Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare on Ministry of Labour- Demands for Grants-2002-2003.
- (ii) Twenty-fifth Report on Action Taken by the Government on the Recommendations/Observations contained in the Nineteenth Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare on Ministry of Social Justice and Empowerment- Demands for Grants-2002-2003.
- (iii) Twenty-sixth Report on Action Taken by the Government on the Recommendations/Observations contained in the Twentieth Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare on Ministry of Tribal Affairs Demands for Grants-2002-2003.
- (v) Twenty-seventh Report on The Scheduled Castes and Scheduled Tribes Orders (Second Amendment) Bill, 2002.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI B. P. APTE (Maharashtra): Sir, I lay on the Table a copy each (in English and Hindi) of the following Statements of the Department-Related Parliamentary Standing Committee on Labour and Welfare (Thirteenth Lok Sabha):-

(i) Statement showing further action taken by the Government on the recommendations/observations contained in Sixteenth Report of the Department-Related Parliamentary

Standing Committee on Labour and Welfare (2001) (Thirteenth Lok Sabha) on the recommendations/observations contained in Eleventh Report (Thirteenth Lok Sabha) on the Demands for Grants 2001-2002 of the Ministry of Labour.,

- (ii) Statement showing further action taken by the Government on the recommendations contained in Seventeenth Action Taken Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare (2001) (Thirteenth Lok Sabha) on the recommendations contained in Twelfth Report (Thirteenth Lok Sabha) on the Demands for Grants {2001-2002} Ministry of Social Justice and Empowerment.
- (iii) Statement showing further action taken by the Government on the recommendations contained in Eighteenth Action Taken Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare (2001) (Thirteenth Lok Sabha) on the recommendations contained in Thirteenth Report (Thirteenth Lok Sabha) on the Demands for Grants, 2001-2002 of the Ministry of Tribal Affairs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Clossing down of Fertilizer Plants of Hindustan Fertilizer Corporation and Fertilizer Corporation of India

SHRI DIPANKAR MUKHERJEE (West Bengal): I beg to call the attention of the Minister of Chemicals and Fertilizers to the closing down of fertilizer plants of Hindustan Fertilizer Corporation and the Fertilizer Corporation of India, particularly, in the Eastern Region of the country.

THE DEPUTY CHAIRMAN: Now, before the hon. Minister makes his statement, as we have decided that we will have more Calling Attentions in the coming days, I would like this debate to be completed within one hour. I request Dipankarji to make his points in 10 to 15 minutes. Then, those who want to speak should just put their questions, so that we can complete this within one hour.